RAJYA SABHA

Availability of Doctors in PHCs

- 56. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government are strictly ensuring that doctors are available at all Primary Health Centres and Community Health Centres in rural areas;
- (b) if so, the details of doctors available at each primary health center and community health centre in rural areas, State-wise;
 - (c) whether there are any vacancies lying at each centre;
 - (d) if so, the reasons therefore; and
- (e) the steps/to be taken by Government to ensure hundred per cent availability of doctors in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. The Government of India advises State/UTs to ensure the presence of doctors in the Primary Health Centres and Community Health centres in rural areas. The details of doctors available in these centres as on September, 2004, is at Statement-I and II. (See below).

- (c) and (d) Yes, Sir. The biggest challenges in the delivery of Rural Health Care Services is to ensure the availability of services of doctors in PHCs and CHCs. In the CHCs about 40.9% of Surgeons, 24.6% of Obstetricians & Gynaecologists, 41.1% of Physicians and about 42.8% of Paediatricians posts are vacant. Overall about 37.1% of the sanctioned posts of specialists at CHC are vacant. At present 700 PHCs are without doctors. The reasons are delays in recruitment & placement, in appropriate personal policy, transfer career enhancement policy and lack of basic amenities and incentives for working in the rural areas.
- (e) Under National Rural Health Mission (NRHM), it is envisaged that at least 50% of PHCs should be made 24x7 service delivery & the CHCs to function efficiently as FRUs.

A Task Group set up under NRHM has analysed the problems regarding availability of doctors & its recommendations are at Statement-Ill.

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A number of States have taken various initiatives such as compulsory rural/difficult area posting for admission to post-graduate courses and as a pre-requisite for promotion, foreign assignment or training abroad; compulsory rotation of doctors on completion of prescribed tenure as per classification of locations; contractual appointment of doctors; of forgoing non-practicing allowance and undertaking practice without compromising on assigned duties, as per the service rules; offering incentive form of allowance etc. to ensure the presence of doctors in rural areas.

Statement-I
Doctors at Primary Health Centres in rural areas

| SI.N | o. State/UT | Required (R)1. | Sanctione (S) | In (P) | Vacant (S-P) | Shortfall (R-P) |
|------|-------------------|----------------|---------------|--------|-----------------|-----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 1490 | 2497 | 2137 | 360 | * |
| 2. | Arunachal Pradesh | 78 | 78 | 78 | 0 | 0 |
| 3. | Assam | 610 | 610 | 610 | 0 | 0 |
| 4. | Bihar | 1648 | NA | NA | NA | NA |
| 5. | Chhattisgarh | 516 | 873 | 817 | 56 | * |
| 6. | Goa | 19 | 56 | 53 | 3 | * |
| 7. | Gujarat | 1070 | 1070 | 912 | 158 | 158 |
| 8. | Haryana | 408 | 862 | 862 | 0 | * |
| 9. | Himachal Pradesh | 438 | 354 | 457 | * | * |
| 10. | Jammu & Kashmir | 334 | 668 | 643 | 25 | * |
| 11. | Jharkhand | 561 | NA | NA | NA | NA |
| 12. | Karnataka | 1679 | 2237 | 2062 | 175 | * |
| 13. | Kerala | 933 | 1152 | 1152 | 0 | * |
| 14. | Madhya Pradesh | 1194 | 1194 | 947 | 247 | 247 |
| 15. | Maharashtra | 1780 | 3157 | 3158 | * | * |
| 16. | Manipur | 72 | 95 | 67 | 28 | 5 |
| 17. | Meghalaya | 95 | 113 | 103 | 10 | * |
| 18. | Mizoram | 57 | 47 | 47 | 0 | 10 |
| 19. | Nagaland | 87 | 53 | 53 | 0 | 34 |
| 20. | Orissa | 1282 | 1353 | 1353 | 0 | * |
| 21. | Punjab | 484 | 484 | 424 | 60 | 60 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|---------------|-------|-------|-------|------|-----|
| 22. | Rajasthan | 1675 | 1540 | 1311 | 199 | 364 |
| 23. | Sikkim | 24 | 48 | 38 | 10 | * |
| 24. | Tamil Nadu | 1380 | 2895 | 2263 | 632 | * |
| 25. | Tripura | 73 | 161 | 150 | 11 | * |
| 26. | Uttaranchal | 229 | 1304 | 840 | 464 | * |
| 27. | Uttar Pradesh | 3640 | NA | NA | NA | NA |
| 28. | West Bengal | 1173 | 1560 | 1319 | 241 | * |
| 29. | A & N Island | 20 | 36 | 36 | 0 | * |
| 30. | Chandigarh | 0 | 0 | 0 | 0 | 0 |
| 31. | D&N Haveli | 6 | 6 | 6 | 0 | 0 |
| 32. | Daman & Diu | 3 | 3 | 3 | 0 | 0 |
| 33. | Delhi | 8 | 6 | 6 | 0 | 2 |
| 34. | Lakshadweep | 4 | 4 | 4 | 0 | 0 |
| 35. | Pondicherry | 39 | 63 | 63 | 0 | * |
| | ALL INDIA | 23109 | 24549 | 21974 | 2679 | 880 |

Notes : Figures are provisional

NA: Not Available

* Surplus

1. One per each Primary Health Centre.

Statement-II

Total Specialists (Surgeons, OB&GY, Physicians & Pediatricians)

Primary Health Centres in rural areas

| SI.No. State/UT | | Required (R)1. | Sanctione (S) | ed In Positio (P) | on Vacant (S-P) | Shortfall (R-P) |
|-----------------|-------------------|----------------|------------------|----------------------|--------------------|-----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 644 | 406 | 224 | 182 | 420 |
| 2. | Arunachal Pradesh | 124 | 4 | 0 | 4 | 124 |
| 3. | Assam | 400 | 200 | 200 | 0 | 200 |
| 4. | Bihar | 404 | NA | NA | NA | NA |
| 5. | Chhattisgarh | 464 | 87 | 31 | 56 | 433 |
| 6. | Goa | 20 | 14 | 6 | 8 | 14 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|------------------|-------|------|------|------|------|
| 7. | Gujarat | 1084 | 324 | 122 | 202 | 962 |
| 8. | Haryana | 288 | 288 | 45 | 243 | 243 |
| 9. | Himachal Pradesh | 264 | NA | 7 | NA | 257 |
| 10. | Jammu & Kashmir | 280 | 276 | 142 | 134 | 138 |
| 11. | Jharkhand | 188 | NA | NA | NA | NA |
| 12. | Karnataka | 1012 | 841 | 694 | 147 | 318 |
| 13. | Kerala | 460 | 424 | 144 | 280 | 316 |
| 14. | Madhya Pradesh | 908 | NA | NA | NA | NA |
| 15. | Maharashtra | 1528 | 1987 | 1099 | 888 | 429 |
| 16. | Manipur | 64 | 40 | 19 | 21 | 45 |
| 17. | Meghalaya | 92 | 0 | 0 | 0 | 92 |
| 18. | Mizoram | 48 | 4 | 4 | 0 | 44 |
| 19. | Nagaland | 84 | 0 | 0 | 0 | 84 |
| 20. | Orissa | 924 | 496 | NA | NA | NA |
| 21. | Punjab | 468 | 315 | 315 | 0 | 153 |
| 22. | Rajasthan | 1192 | 809 | 586 | 223 | 606 |
| 23. | Sikkim | 16 | 20 | 4 | 16 | 12 |
| 24. | Tamil Nadu | 140 | 48 | 48 | 0 | 92 |
| 25. | Tripura | 36 | 2 | 2 | 0 | 34 |
| 26. | Uttaranchal | 144 | 144 | 112 | 32 | 32 |
| 27. | Uttar Pradesh | 1176 | NA | NA | NA | NA |
| 28. | West Bengal | 380 | 310 | 133 | 177 | 247 |
| 29. | A & N Island | 16 | 12 | 4 | 8 | 12 |
| 30. | Chandigarh | 4 | 4 | 4 | 0 | 0 |
| 31. | D&N Haveli | 4 | 0 | 0 | 0 | 4 |
| 32. | Daman & Diu | 4 | 2 | 2 | 0 | 2 |
| 33. | Delhi | 0 | 0 | 0 | 0 | 0 |
| 34. | Lakshadweep | 12 | 0 | 0 | 0 | 12 |
| 35. | Pondicherry | 16 | 4 | 6 | * | 10 |
| - | ALL INDIA | 12888 | 7061 | 3953 | 2621 | 5335 |

Notes: Figures are provisional; Total do not tally as some States/UTs have not provided category-wise break up of specialists

NA: Not Available

1. One per each Primary Health Centre.

^{*} Surplus

Statement-III

Task Group-Ill Set up under National Rural Health Mission for ensuring availability of doctors in rural areas

Recommendations:

Measures that are required to ensure the services of doctors in rural areas are given below:

- ♦ Increase in the age of retirement of doctors to 65 years preferably with posting near hometown;
- ♦ Decentralization of recuritment at district level;
- ♦ Walk-in-interview and contractual appointment of doctors;
- Enhancing the salary for posting in rural areas by one-third;
- Increasing the admission capacity in medical colleges for Anesthesia;
- Reviving the Diploma course in Anesthesia;
- ♦ To start one year certificate course in Anesthesia for medical Officers working in the system at present to be given by National Board of Examination
- Recognition of five hundred bedded Hospital to provide the facility for conducting the above course;
- ♦ Hiring of private practitioners on case-to case basis.
- States may be given the flexibility of opting for innovative models to increase availability.

Integrated Disease Surveillance Project

- 57. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government have any proposal to set up an integrated Disease Surveillance Project all over the country in a phased manner to strengthen the capacity of States for disease surveillance and timely action to combat communicable diseases:
 - (b) if so, the modalities worked out so far in this regard;
- (c) the funds allocated for this purpose to each State during the current year;